

Revival of Heavy Engineering Corporation

†1799. SHRI AJAY MAROO: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) Government's policy with regard to the revival of the Heavy Engineering Corporation at Ranchi;

(b) whether Government have decided not to give further assistance to the Corporation; and

(c) whether any proposal has been received from the State Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) Board for Industrial & Financial Reconstruction (BIFR), on 6.7.2004 has recommended winding up of HEC. On 20.8.2004, an appeal was filed before AAIFR against the winding up order of BIFR. Heavy Engineering Corporation Ltd. (HEC) has also filed a Writ Petition before the Jharkhand High Court against the orders of BIFR. Government of India have submitted a proposal for revival of the Company before the High Court.

(b) No, Sir.

(c) Government of Jharkhand have offered a package for settlement of outstanding dues of Jharkhand State Electricity Board (JSEB) etc., provided the entire identified surplus land with the company is given to the Government of Jharkhand. The offer was found inadequate and unacceptable.

Revival of Bharat Wagon and Engineering Co. Ltd. and Braithwaite and Co.

1800. SHRI KALRAJ MISHRA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government propose to revive and again place on rails the two public sector rail manufacturers namely Bharat Wagon and Engineering Co. Ltd. (Bihar) and Braithwaite and Co. (West Bengal) which were under heavy liabilities and buried deep under chronic losses;

†Original notice of the question was received in Hindi.